

Transfer of Centrally Sponsored Schemes to States

*88. SHRI K.S. RAO:
SHRI BANWARI LAL PUROHIT:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal for transfer of certain Centrally Sponsored Schemes to the State Governments in 1990-91 annual plans;

(b) if so, the details of the schemes proposed to be transferred and the considerations that weighed in favour of the transfer;

(c) whether all the modalities in this regard have been considered; and

(d) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (d). The Planning Commission is of the view that there should be a more selective approach to Centrally Sponsored Schemes in the Eighth Plan. The large number of such schemes currently in operation are being reviewed with a view to determining which need to be continued at all, which may be transferred to the States along with the resources, and which may need to be retained. Final decisions have not yet been taken.

[*Translation*]

Rock Shelters and Paintings of Prehistoric Period

*89. SHRI RAMESHWAR PATIDAR:
Will the PRIME MINISTER be pleased to state:

(a) whether many prehistoric and stone

age rock shelters and paintings have been found in Hoshangabad area of Malwa District and Bhopal, Raisen, Vidisha and other regions of Madhya Pradesh, which tell about the evolution of man;

(b) if so, whether any scheme has been formulated by Union Government for their preservation;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir. Rock shelters, with and without paintings, have been found in various regions of Madhya Pradesh, including Malwa and other sites indicated in the question; of these over 200 have been explored. They cover various periods from prehistoric to the later medieval times. Studies on these relate to dating, analysis of inscriptions and the history and evolution of humankind.

(b) to (d). Among these, the important ones depicting animal, human and half-animal figures, religious symbols, riding, fishing, hunting and dancing scenes, etc., are being preserved under normal conservation and maintenance programmes by the Archaeological Survey of India as monuments of National Importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958. No special scheme is further required.

Restructuring of Nehru Yuva Kendra Sangathan

*90. SHRI JANARDAN TIWARI:
SHRI T. BASHEER:

Will the PRIME MINISTER be pleased to state:

(a) the total annual budget of the Nehru Yuva Kendra Sangathan;

(b) whether State Governments and district administration have any control over the budget of Sangathan;

(c) whether Government propose to restructure the Sangathan; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The annual budget for the year 1989-90 of the Nehru Yuva Kendra Sangathan is as follows:

Plan	:	Rs. 7.65 crores
Non-Plan	:	Rs. 2.18 crores
Total	:	Rs. 9.83 crores

(b) No, Sir.

(c) and (d). It has recently been decided to have an evaluation carried out by the Planning Commission, of the progress made and of the Scheme itself with a view to determining what, if any, restructuring may be needed.

[English]

One-Rank-One-Pension Scheme

*91. SHRI KAMAL CHAUDHRY:
SHRI MADHAVRAO SCINDIA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have any

proposal under consideration regarding 'One-Rank-One-Pension' for retired or retiring military personnel;

(b) if so, the details thereof and the time by which a decision is likely to be taken; and

(c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) and (c). Recently, Government has constituted a Committee to examine all aspects of this proposal. The report of the Committee is expected by 31.3.1990 on which the decision will be taken as early as possible.

Assistance to Vidyasagar University

*92. SHRI SATYAGOPAL MISRA: Will the PRIME MINISTER be pleased to state:

(a) whether Vidyasagar University has sought assistance from the UGC or Union Government;

(b) if so, the amount of assistance given or proposed to be given; and

(c) if no assistance is to be given the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). Vidyasagar University has been declared as an institution fit to receive Central assistance from the UGC under Section 12-B of the UGC Act on 1st March, 1990. The UGC has approved an allocation of Rs. 30.00 lakhs (Rs. 15.00 lakhs each for books and journals; and equipment) and has requested the University to formulate propos-